2863 Written Answrs

on 14th November, 1964. Expenditure so far incurred on this organisation is given below :---

 Rs.

 1964-65
 50,000

 1965-66 (up to 28-2-66.)
 2,12,500

# पाकिस्तानी घसपैठिये

376. श्री भगवत नारायण भागंव : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि गत दो महीनों के दौरान आसाम से कितने पाकिस्तानी घुसपैठिये निकाले गये या पाकिस्तान को वापस भेजे गये ?

#### t [PAKISTANI INFILTRATORS

376. SHRI B. N. BHARGAVA : Will the Minister of HOME AFFAIRS be pleased to state the number of Pakistani infiltrators who were deported or sent back to Pakistan from Assam during the last two months ?1

गृह मंत्रालय में राज्य मंत्री (श्री जयसुखलाल, हाथी) : दिसम्बर, 1965 और जनवरी, 1966 के महीनों के बारे में सूचना उपलब्ध है । इन महीनों में 5,805 पाकिस्तानी धुसपैठिये आसाम से पाकिस्तान को वापस मेजे गए ।

tlTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) • During the months of December, 196S and January, 1966, for which information is available 5805 Pakistani infiltrators were sent back to Pakistan from Assam.]

एक पुस्तक के आयात पर रोक

377. श्री महाबीर दास : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने "दी कायसिस आफ इण्डिया" नामक पुस्तक के भारत में आयात करने पर रोक लगा दी है; और

(ख) क्या उक्त पुस्तक को जब्त करना सरकार के लिये संभव नहीं हो सका है ? t[BAN ON IMPORT OF A BOOK

to Questions

377. SHM MAHABIR DASS: Will the Minister of HOMH AFFAIRS be pleased to state :

(a) whether Government have banned the import into India of a book entitled "The Crisis of India"; and

(b) whether Government have not found it possible to proscribe the said book 7]

गृह-कार्य मंत्रालय में उपमंत्री (श्री बी॰ सी॰ झुक्ल) : (क) नवम्बर, 1965 में सीमा-शुरुक अधिनियम, 1962 के अधीन इस पुस्तक की प्रतियों का भारत में आगामी निर्यात निषिद्ध कर दिया गया था।

(ख) कानूनी सलाह इस पुस्तक को निर्वेध घोषित करने के विरुद्ध थी ।

I[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) Further import into India of copies of the book was prohibited under the Customs Act, 1962, in November, 1965.

(b) Legal advice was against the proscription of the book.]

### RELAXATION OF PROHIBITION RULES Dt States

f Shri SITARAM JAIPURIA: 378. \ Shri R. S. KHANDEKAR: *I* Shri RAM SAHA! :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) which State Governments have relaxed rules regarding prohibition in their States recently; and

(b) what is the reaction of the Central Government to this relaxation 7

THE DEPUTY MTNISTER IN THR MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) The Maharashtra and Mysore Governments have liberalised the conditions for the; issue of permits for possession and consumption of liquor on grounds of health.

†[ 1 English translation.

(b) The action of the State Governments is permissible under the Prohibition Acts in force in the respective States. The Central Government was not consulted in the matter.

Written Answers

## POLITICAL PRISONERS DETAINED UNDER D.I.R.

379. Shri NIREN GHOSH : Will the Minister of Home Affairs be pleased to state

(a) the number of political prisoner\* detained under the Defence of India Rules as on 15th January. 1966, State and Party-wise; and

(b) the number of such detainees who were released between April, 1965 and lanuary. 1966, State-and Party-wise?

THE MINISTER OF STATE IN THB MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) and (b) While information is being collected from the State Governments and Union Territories and will be laid on the Table of the House, it may be mentioned that there is no category of prisoners/detenus known as "political prisoners", opinions held by them. Persons are detained on security groundi.

## 11>1,M11V CARDS FOR INDIAN NATIONALS IN Assam

380. SHRI RAMGOPAL GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government are considering a proposal to issue identity cards to all Indian nationals in Assam; and

(b) if so. what are the main features of the proposal and steps taken so far in this connection?

THE MINISTER OF STATE IN THC MINISTRY OF HOME AFFAIRS (SHW JAISUKHLAL HATHI) : (a) and (b) The proposal to issue identity cards to Indian nationals in Assam has been dropped as it

uas- found impracticable and inexpedient.

381. [Transferred to the Ilnd. March, 1966.]

लिफाफों पर हिन्दी के अक्षर

io Questions

382. श्री महाबीर दास : क्या संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिल्ली के हिन्दी दैनिक ''हिन्दुस्तान'' दिनांक 29 जनवरी 1966 के पृष्ठ 4, कालम 4 में प्रकांशित ''लिफाफे पर हिन्दी हो'' शीर्पक वाले समाचार की ओर आंकंषित कराया गया है; और

(ख) यदि हो, तो लिफाफों पर कब तक हिन्दी हो संकेगी?

#### THINDI LETTERS ON ENVELOPES

382. SHRI MAHABIR DASS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government's attention has been drawn to a news-item published at page 4, column 4 of the Hindi daily "Hindustan" of Delhi, dated the 29th January, 1966 under the heading "Lifafe par Hindi HO" (Hindi should be used on postal envelopes); and

(b) if so, by when the lettering on envelopes will Be embossed in Hindi '?]

संसद कार्य तथा संचार विभागों में राज्य मंत्री (श्री जगन्नाथ राव): (क) जी, हां।

(ख) हिन्दी और अंग्रेजी में लिफाफे के नयें डिजाइन तैयार किये जा रहे हैं। इन्हें स्वीकृति मिलते और लिफाफे छपते ही इनकी बिकी जरू कर दी जाएगी।

tfTHE MINISTER OF STATE lis THR DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JACANNVIH RAO): (a) Yes, Sir.

(B) New designs with Hindi and English are under preparation. As soon as these have been approved and the envelopes printed they will be put on sale.]

†[] English translation.